

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5779 OF 2008

BEFORE THE REGISTRAR S.G. SHAH

BIHAR STATE HOUSING BOARD & ORS. Appellant (s)

VERSUS

ASHA LATA VERMA Respondent(s)

(With prayer for interim relief and office report )

Date: 05/05/2010 This Appeal was called on for hearing today.

For Appellant(s)  
Mr. S. Chandra Shekhar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Nobody is present for the appellant.

Appellant has failed to file statement of case though  
sufficient time has been granted by this Court.

Hence, no further time can be granted by this Court for  
filing statement of case.

Registry to take appropriate steps as per rules.

(S.G. SHAH)  
Registrar